International Cashew Community

*455. SHRI D. B. CHANDRA GOWDA: Will the Minister of COMMERCE pleased to state:

- (a) whether a proposal to set up International Cashew Community with representation from African countries of Kenya. Tanzania and Mozambique has been approved; and
 - (b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) · (a) No. Sir.

(b) Does not arise.

Smuggling of goods from Nepal

*456. SHRI SAMAR GUHA: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No 62 on 21st February, 1975 regarding anti-amuggling drive and state.

- (a) whether facts about the report smuggling from Nepal published in 'Campus Reporter' in its January number published from B-3/14, Model Town, New Delhi and printed at Sagar Printers, 3842, Mandi Tel. Paharzani. New Delhi were inquired into. if so, facts revealed after such inquiry,
- (b) steps taken against the persons concerned and the agencies connected such Indo-Nepal smuggling operation via Patna or other parts of Bihar; and
- (c) whether the name of the 'handsome Central Minister' as mentioned in the report could be identified, if so, facts thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRA-NAB KUMAR MUKHERJEE) (a) and (b): 35 girls, two men and a lady arrived at Patna Airport by RNAC flight No RA-223 on 11th October, 1974 from Kath- envisaged and hence no allocation of funds mandu. Their baggage was checked by the have been made.

Customs Staff but no contraband or dutiable goods were found. Enquiries revealed that the group was travelling under arrangements made by one Travel Promotion Bureau. New Delhi. However, efforts to locate the office of the said Travel Agency have so far been unsuccessful.

Written Answers

Persons found concerned with Indo-Nepal smuggling (as elsewhere in India) arrested and proceeded against for contravention of the law. Prosecution in Courts of Law is also launched wherever warranted.

(c) No Sir, the question does not arise in view of (a) above.

Expansion and Modernization of Units in Woollen Industry

*457. SHRI MUKHTIAR SINGH MALIK : Wiff the Minister of COM-MERCE be pleased to state :

- (a) whether Government have formulated any scheme for the expansion and modernisation of units in the Woolen Industry in the country,
 - (b) if so, the main features thereof; and
 - (c) the funds allocated for the purpose?

THE MINISTER OF COMMERCE (PROF. D. P. CHATOPADHYAYA) : (a) and (b) The following schemes have been formulated from time to time in regard to the various sectors of the woollen industry:

- (1) Expansion of priority units in the worsted sector.
- (2) Vertical Integration hosiery of units.
- (3) Modernisation of hosiery units.
- (4) Creation of additional combing capacity.
- (5) Integration of shoddy units.
- (c) No investment by Government